

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: One day Workshop on the topic- "Gender Sensitization- Breaking Barriers and Addressing Issues" on 24th December, 2021 being organized by the J&K Judicial Academy, at its Srinagar Complex.

ORDER

No: 1244 of 2021/RG

Dated: 15.12.2021

All the Members of Gender Sensitization and Internal Complaints Committee (GSICC) for Srinagar Wing of the High Court of J&K and Ladakh, and also the Members of Gender Sensitization and Local Complaints Committees (GSLCC) for Subordinate Courts of Kashmir Division and District Kargil of UT of Ladakh, are hereby nominated for participating in the subject workshop, on 24.12.2021 at 10:30 AM sharp, at J&K Judicial Academy, Mominabad Srinagar.

By Order.


(Jawad Ahmed)
Registrar General

No: 51375-85/RG/GS

Dated: 15.12.2021

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information.
4. Director, J&K Judicial Academy, Jammu
5. Registrar Judicial, High Court Wing Srinagar
..... for information and with the request to inform all the nominated Members, accordingly.
6. Member Secretary, J&K Legal Services Authority, for information.
7. All concerned Principal District & Sessions Judges, Kashmir Division, UT of J&K
8. Principal District & Sessions Judge, Kargil
..... for information and with the request to inform the Members of their respective GSLCCs to participate in the subject workshop on the scheduled date.
9. CPC, eCourts, High Court J&K and Ladakh, for information and with the request to get the same uploaded on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.


Registrar General